

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 1923/Hyd/2017 Assessment Year: 2013-14		
Cyient Ltd., Hyderabad. PAN - AAACI 44875	Vs. Vs.	Dy. Commissioner of Income-tax, Circle - 1(2), Hyderabad.
(Appellant)		(Respondent)
Assessee by:		Shri Pawan Kumar Chakrapani
Revenue by:		Shri YVST Sai
Date of hearing:		23/08/2021
Date of pronouncement:		25/08/2021

ORDER

PER BENCH:

This appeal filed by the assessee for AY 2013-14 is directed against DCIT, Circle - 1(2), Hyderabad's, order dated 30/10/2017 involving proceedings u/s 143(3) rws 144C of the Income Tax Act, 1961 ; in short "the Act".

2. At the outset, the ld. counsel for the assessee submitted that the assessee has opted to avail the benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in

prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, and the same could not be filed due to paucity of time, therefore, requested the Bench to permit to withdraw this appeal of the assessee.

3. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeals of the assessee as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the assessee to file for revival of these cases, if the settlement benefit under the scheme is denied to it for technical reasons.

4. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 25th August, 2021.

**Sd/-
(S.S. GODARA)
JUDICIAL MEMBER**

**Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 25th August, 2021.

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copy to :

<i>1</i>	<i>Cyient Ltd., 4th Floor, A wing, Plot No. 11, Software Units Layout, Infocity, Madhapur, Hyderabad - 500 081</i>
<i>2</i>	<i>DCIT, Circle - 1(2), Hyderabad.</i>
<i>3</i>	<i>DRP - 1, Hyderabad.</i>
<i>4</i>	<i>Pr. CIT - 1, Hyderabad</i>
<i>5</i>	<i>ITAT, DR, Hyderabad</i>
<i>6</i>	<i>Guard File.</i>